

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 307 OF 2017 &
IA NO. 586 OF 2017 & IA NO. 1766 of 2018 AND
APPEAL NO. 344 OF 2017

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 307 OF 2017 &
IA NO. 586 OF 2017 & IA NO. 1766 of 2018

In the matter of :

M/s Samalpatti Power Company Pvt. Ltd. ...Appellant(s)
Vs.

Tamil Nadu Generation & Distribution Corporation Limited Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakashi Malhan
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

APPEAL NO. 344 OF 2017

TANGEDCO ...Appellant(s)
Vs.

Samalpatti Power Company Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Sonakashi Malhan
Mr. Senthil Jagadeesan

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **06.11.2019.**

(S. D. Dubey)
Technical Member
vt/mkj

(Justice Manjula Chellur)
Chairperson